

viz. life and disability cover, health and maternity benefits, old age protection and other benefits as may be determined by the Government for unorganised workers. Government has set up a National Social Security Fund for unorganised workers. Central Government is implementing various social security schemes for the benefit of unorganised workers like — Rashtriya Swasthya Bima Yojana (RSBY) Jana Shree Bima Yojana, Indira Gandhi National Old Age Pension Scheme, Aam Aadmi Bima Yojana, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). India has also enacted Right to Education, 2009 which provides for compulsory education for 6-14 years.

Presently, discussions are going on in ILO for a comprehensive instrument in the form of non-binding Recommendation on Social Protection Floor for providing basic social protection benefits for all. Government of India is of the view that each country should decide the level of its own Social Protection Floor and there should not be prescription of a Uniform Social Protection Floor for all countries. Social protection should be implemented depending on the national social and economic circumstances in member states.

(b) State Governments are also implementing various schemes for providing social security benefits like health insurance and old age pensions to unorganized sector workers.

(c) In view of the above question does not arise.

Contract labourers working in public and private sector

1198. SHRI MANGALA KISAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of contract labourers working in the public and private sectors in various industries and mines in the country, State-wise, Industry-wise and mines-wise; and

(b) the daily wage rate of contract labours working in the permanent nature of jobs in the public and private sectors of industries and mines in the country?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) The details are given in Statement-I (See below).

(b) The rate of wages of workers including contract labourers is fixed by the Ministry of Labour, Government of India and rate of Variable Dearness Allowance is revised twice in a year under the Minimum Wages Act, 1948. These rates are applicable on the workers engaged in the public sector and in the private sector of industries and mines in various scheduled employment falling under the central sphere. The latest rates of wages fixed on 01.04.2011 are as Statement-II.

Statement

Number of contract labour engaged falling under the Central Sphere

Sl. No.	Name of the Regions (State)	No. of contract labourers in (Mines), 2010-11		No. of contract labourers in (other than Mines), 2010-11	
		Public sector	Private sector	Public sector	Private sector
1.	Ahmedabad (Gujarat)	4650	5700	42303	35108
2.	Ajmer, Jaipur (Rajasthan)	1266	10688	30723	61547
3.	Asansol (Part of West Bengal)	14450	—	14415	—
4.	Bhubaneshwar (Orissa)	21078	21090	93304	—
5.	Bangalore (Karnataka)	3700	15425	90514	42725
6.	Chandigarh (Punjab, Haryana, Himachal Pradesh, Jammu and Kashmir, and UT of Chandigarh)	—	—	40741	35982
7.	Chennai (Tamil Nadu)	18,000	2500	132500	45080
8.	Cochin (Kerala)	320	28	12832	2039
9.	Dehradun (Uttarakhand)	216	2670	5632	8138
10.	Dhanbad (Jharkhand)	36966	1144	20521	7718
11.	Guwahati (NE States)	22888	—	22001	—
12.	Hyderabad (Andhra Pradesh)	12879	—	55211	—
13.	Jabalpur (Madhya Pradesh)	28173	183	43686	14766
14.	Kanpur (Uttar Pradesh)	2274	Nil	35008	9882
15.	Kolkata (Part of West Bengal)	250	—	117520	—
16.	Mumbai, Nagpur (Part of Maharashtra and Goa)	13935	3588	36663	64491
17.	New Delhi	—	—	135000	15000
18.	Patna (Bihar)	8597	—	45687	—
19.	Raipur (Chhattisgarh)	3898	3500	12279	8006
TOTAL :		193540	66516	1032492	350482

Statement-II

(A) Minimum Wages Rates (in rupees) with effect from 01.04.2011

		01.04.2011		
			For Work above ground	Work below ground
Mines	Un-skilled	Basic	120.00	150.00
		VDA	45.00	55.00
	TOTAL :	165.00	205.00	
	Semi-skilled	Basic	150.00	180.00
		VDA	55.00	67.00
	TOTAL :	205.00	247.00	
	Skilled	Basic	180.00	210.00
		VDA	67.00	77.00
	TOTAL :	247.00	287.00	
	Highly Skilled	Basic	210.00	240.00
		VDA	77.00	87.00
	TOTAL :	287.00	327.00	

(B)		01.04.2011			
		A	B	C	
		1	2	3	
Construction	Un-skilled	Basic	180.00	150.00	120.00
		VDA	67.00	55.00	45.00
	TOTAL :	247.00	205.00	165.00	
	Semi-skilled	Basic	200.00	170.00	140.00
		VDA	73.00	62.00	52.00
	TOTAL :	273.00	234.00	192.00	

			1	2	3
	Skilled	Basic	220.00	200.00	170.00
		VDA	81.00	73.00	62.00
		TOTAL :	301.00	273.00	232.00
	Highly Skilled	Basic	240.00	220.00	200.00
		VDA	87.00	81.00	73.00
		TOTAL :	327.00	301.00	273.00
(C)					
Agriculture	Un-skilled	Basic	114.00	104.00	102.00
		VDA	55.00	49.00	49.00
		TOTAL :	169.00	153.00	121.00
	Semi-skilled	Basic	125.00	116.00	107.00
		VDA	60.00	55.00	49.00
		TOTAL :	185.00	171.00	156.00
	Skilled	Basic	137.00	125.00	115.00
		VDA	64.00	60.00	55.00
		TOTAL :	201.00	185.00	170.00
	Highly Skilled	Basic	153.00	141.00	125.00
		VDA	71.00	65.00	60.00
		TOTAL :	224.00	206.00	185.00
(D)					
Railway (Loading and Unloading)		Basic	180.00	150.00	120.00
		VDA	44.00	36.00	29.00
		TOTAL :	224.00	186.00	149.00
(E)					
Watch and Ward (without arms)		Basic	180.00	150.00	120.00
		VDA	67.00	55.00	45.00
		TOTAL :	247.00	205.00	165.00